## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 74/14	TP 69/16	9/16 Hearing 397/398 Balasaheb Shri Shivak		Balasaheb & 6 Ors. Vs Dyanyogi Shri Shivakumar Swamiji Sugars Ltd., & 14 Ors.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	1
١.	B.S. VENKATA 944825	0300 Resp.	Ascon

No representation for petitioner. Counsel for respondents is present. Information about service of notice on R-13 is not filed. Petitioner is directed to file necessary information about service of notice on R-13.

List it on 19.07.2017.

MEMBER (J)

MEMBER (T)